

PATNA HIGH COURT, PATNA

NOTIFICATION

The 2nd February, 2018

No. 66 A : As per Resolution no. 7217 dated 5.7.2010 of the Finance Department, Government of Bihar in respect of pay revision of the Officers of Bihar Judicial Service and the State Government order dated 26.8.2011 issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super-time Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers are granted Selection Grade Scale of pay of Rs. 57,700-70,290 with effect from the dates mentioned against their respective name in column no.3.

Sl. No.	Name of the officers with present designation	Date of Promotion in Selection Grade Scale.
1	2	3
1.	Sri Dinesh Prasad Singh District and Sessions Judge, Kishanganj.	11.01.2018
2.	Sri Om Prakash-II, District and Sessions Judge, Madhubani.	11.01.2018
3.	Sri Ajay Kumar Srivastava, District and Sessions Judge, Buxar.	11.01.2018

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 8686-8701 / Dated, Patna the 2nd February, 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I. T. cum C.P.C., Patna High Court, Patna / J. R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Sri Dinesh Prasad Singh, District and Sessions Judge, Kishanganj / Sri Om Prakash-II, District and Sessions Judge, Madhubani / Sri Ajay Kumar Srivastava, District and Sessions Judge, Buxar / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Statistical Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,


Registrar General